



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
MISCELLANEOUS APPLICATION NO.12/2024/EZ IN
ORIGINAL APPLICATION NO.14/2017/EZ

TRIBUNAL ON ITS OWN MOTION
 Re: KESHTOPUR AND BAGJOLA CANALS

.....APPLICANT

VERSUS

STATE OF WEST BENGAL &ORS.

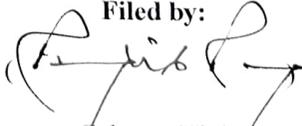
.....RESPONDENTS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF SECRETARY,
 GOVERNMENT OF WEST BENGAL IN COMPLIANCE OF THE ORDER OF THE
 HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONAL BENCH DATED
 04.12.2024

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Filed by:

 Advocate Calcutta High Court

03 JUL 2025

**BEFORE THE NATIONAL GREEN TRIBUNAL
 EASTERN ZONE BENCH, KOLKATA
 MISCELLANEOUS APPLICATION NO.12/2024/EZ IN
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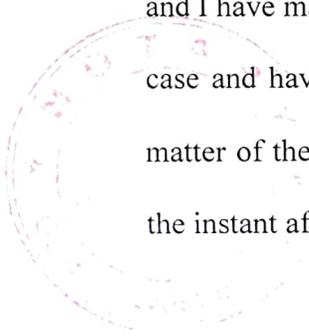
.....RESPONDENTS

STATUS REPORT IN THE FORM OF AFFIDAVIT THE CHIEF SECRETARY,
 GOVERNMENT OF WEST BENGAL IN COMPLIANCE OF THE ORDER OF
 THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONAL BENCH
 DATED 04.12.2024

Most Respectfully Sheweth

I , Dr. Manoj Pant, S/o Dharmanand Pant, aged about 60 years, by faith- Hindu,
 working as the Chief Secretary, Government of West Bengal having office
 Nabanna, 325, Sarat Chatterjee Road, Howrah, , do hereby solemnly declare and
 state as follows:-

1. That, I am holding the post of the Chief Secretary, Government of West Bengal
 and I have made myself well acquainted with the facts and circumstances of instant
 case and have gone through the documents and reports pertaining to the subject
 matter of the instant Miscellaneous Application. Hence, I am competent to affirm
 the instant affidavit before the Hon'ble Tribunal.



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2. That, this affidavit is being affirmed in pursuant to the solemn Order passed by the Hon'ble National Green Tribunal, Eastern Bench dated 04.12.2024 wherein the Chief Secretary, Government of West Bengal has been directed to file affidavit addressing the issues of abatement of pollution in Bagjola and Keshtopur canals.

3. That in compliance of the Order of this Hon'ble Tribunal, the Irrigation & Waterways Department, Government of West Bengal has undertaken actions in Lower Bagjola Khal (under jurisdiction of Metropolitan Drainage Division-I, Irrigation & Waterways Directorate), Upper Bagjola Khal (Canal Division), and Keshtopur Khal (under jurisdiction of Executive Engineer-I, Canals Division, Irrigation & Waterways Directorate). Detailed mapping, including drone surveys has been completed by this Irrigation and Waterways Directorate. Desiltation work was initiated in March, 2022 and completed in May, 2023. The lower Bagjola Khal is currently under an annual maintenance contract, ensuring regular removal of all floating materials.

In Upper Bagjola and Keshtopur Khal desiltation work was completed on May 23, 2023 and June 17, 2023 respectively. Periodical cleaning of floating debris, including water hyacinth, floating garbage and municipal wastes is being carried out through an annual maintenance contract. The fencing work has been completed along certain stretches of both banks.

Copy of the report of the Irrigation and Waterways Department is marked and annexed as **Annexure R/1**.



4. That the Department of Urban Development & Municipal Affairs Department, Government of West Bengal under different schemes has set up and commissioned Sewage Treatment Plants (STPs) at different ULBs. As per the reports, all the STPs have been commissioned and functional but are operating at a sub-optimal level due to inadequate feed coming to the plants.

It has been decided to map the existing functional STPs to the adjacent ULBs for the sewage and the septage to be transported to the STPs mapped for better and optimum utilization of the functional STPs and at the same time open dumping of sewage and septage can also be stopped. The sewage and septage are to be transported to the designated STP by cesspool. This arrangement shall continue till such a functional Liquid Waste Management facility is set up at the ULBs.

Copy of the advisory from UD&MA Department is marked and annexed as Annerure R/2.

Status of Baranagar STP

That an Interception & Diversion (I&D) Network structure has been proposed at the Bagjola Canal near the Baranagar STP as part of the Howrah-Bally –Baranagar HAM Project under the Namami Gange Programme of the National Mission for Clean Ganga (NMCG). This I&D will convey wastewater to the existing 60 MLD STP at Baranagar via a proposed 35 MLD pumping station to be constructed within Baranagar STP premises. Since the previously proposed 8.7 MLD STP at Bonhooghly, within Baranagar Municipality, is located upstream of the proposed Interception & Diversion point near the 60 MLD Baranagar STP, it is no longer technically required. The wastewater intended for treatment at the 8.7 MLD STP can now be intercepted and diverted to the existing 60 MLD STP, optimizing infrastructure and resource utilization.

03 JUL 2025

An alternative land has been identified for the construction of proposed STP and Inter- Departmental Transfer (IDT) proposal for the land is under process .

Copy of the report of Kolkata Metropolitan Development Authority is marked and annexed as **Annexure R/3.**

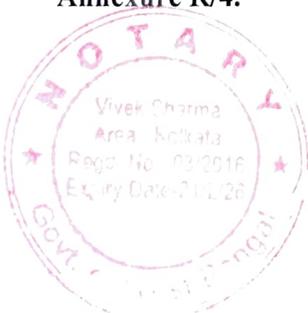
Report of South Dumdum Municipality

That the office of Municipal Councilor of South Dumdum Municipality has requested the Department of Urban Development & Municipal Affairs (UD&MA) for fund allotment of Rs. 36,96,264/- for installation of 40 nos. of CCTV camera for real time monitoring system upon Bagjola Canal. The fund allotment from UD&MA Department is under process. The Detailed Project Report is accepted on preliminary scrutiny and allotted the Project ID No. STDD/2025-2026/A-0000.

The Administrative Approval and Financial Sanction (AA&FS) has been granted for the scheme "Sewerage Project including I & D network, STP along with the house to house septage collection through cesspool vehicle for South Dumdum Municipality amounting to Rupees 16,640.15 lakh. Kolkata Metropolitan Development Authority (KMDA) has issued work order for "Pollution abatement work for Bagjola Canal by construction of Interception & Diversion Network for existing drains falling in the canal including sewage pumping station, Sewage Treatment Plant etc. within South Dumdum Municipal area including five years operation and maintenance under AMRUT 2.0 (2nd Call)" amounting to Rupees 107,55,00,000.00

Copy of the report of South DumDum Municipality is marked and annexed as

Annexure R/4.



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Report of Bidhannagar Municipal Corporation

The Bidhannagar Municipal Corporation has reported that the Detailed Project Report (DPR) for Bagjola Canal amounting to Rs 46.74 Crores has been approved and AA & FS has been issued by the UD&MA Department, Government of West Bengal under State Fund. The tender formalities has been finalized and work order issued on 11.06.2025.

Copy of the report of Bidhannagar Municipal Corporation is marked and annexed **Annexure R/5.**

Report of New Town Development Authority (NKDA)

That a Joint Inspection was conducted on 07.02.2025 for inspection of drainage outfalls of Newtown Kolkata Development Authority (NKDA) at Bagjola and Keshtopur canal in presence of the officials of West Bengal Pollution Control Board, Mechanical Engineering Directorate, State Urban Development Agency, Kolkata Metropolitan Development Authority, Irrigation & Waterways Department, Public Health Engineering Department (Newtown Kolkata Circle) and Newtown Kolkata Development Authority. The outfall locations and two Sewerage Treatment Plants were inspected. The sample of outfall has been collected by WBPCB for determination of water quality in the following location:

- i) Sewerage Treatment Plant at IIID
- ii) Drainage Pumping Station at IIC (Q- Canal)
- iii) Sewerage Treatment Plant at IIIB



03 JUL 2025

No discharge was found at the outfall drainage pumping stations as there was no surface runoff.

Copy of the report of Newtown Kolkata Development Authority is marked and annexed as **Annexure R/6**.

That the reply is true to my knowledge and belief, which I derived from the office record.



Manoj Pant
DEPONENT

VERIFICATION

I, Dr. Manoj Pant, Chief Secretary, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this **3rd** day of July, 2025.

Manoj Pant
DEPONENT

Solemnly Affirmed
& Declared before me
on Identification

JA

NOTARIAL OFFICE
BONGAY
Registration No. 037/2024

03 JUL 2025

03 JUL 2025



Government of West Bengal
Irrigation & Waterways Department
Jalasampad Bhawan, 3rd Floor, Salt Lake, Kolkata- 700091.

No. 1788-IE-2L-27/17

Date: 19/06/2025

From: The Joint Secretary to the Government of West Bengal.

To: Chief Environment Officer, Environment Department

Prani Sampad Bhawan, 5th Floor, LB-2, Sector-III
Salt Lake, Kolkata- 700106.

Sub: Submission of Updated Status Report in connection with MA No. 12/2024/EZ in OA No. 14/2017/EZ (Tribunal on its own Motion -Vs.- The State of West Bengal & Ors.) [Ref. Bagjola & Keshtopur Canals]

Ref: Your No. 1049/ENV/15017/15/2024 dated 29/05/2025 & Email Dated 29/05/2025.

With reference to the subject captioned above, and reference, the undersigned is directed to submit updated Status Report, which compiles the actions taken by the Metropolitan Drainage Division-I and Canals Division of the Irrigation & Waterways Directorate concerning the Kestopur and Bagjola Canals, as on June 10, 2025 in connection with MA No. 12/2024/EZ in OA No. 14/2017/EZ (Tribunal on its own Motion -Vs.- The State of West Bengal & Ors.) [Ref. Bagjola & Keshtopur Canals] before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata which are as follows:

1. Lower Bagjola Khal (under jurisdiction of Metropolitan Drainage Division-I, I & W Dte)

• Encroachment Survey and Mapping:

o A meeting regarding mapping around both banks was held on November 22, 2024, with the Bidhannagar Municipal Corporation and Irrigation and Waterways Directorate officials.

o Detailed survey works of encroachment on both sides of the Lower Bagjola Canals have been completed by the Bidhannagar Municipal Corporation.

o Detailed mapping, including drone surveys, has been completed by the Irrigation and Waterways Directorate.

• Desiltation Work:

o Desiltation work, initiated in March 2022, was completed in May 2023.

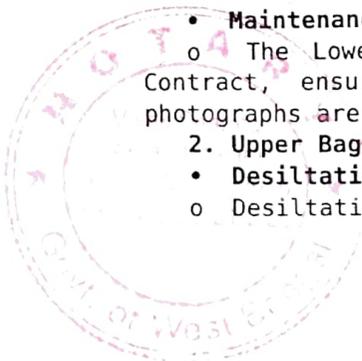
• Maintenance:

o The Lower Bagjola Khal is currently under an Annual Maintenance Contract, ensuring regular removal of all floating materials. Recent photographs are stated to be enclosed with the original report.

2. Upper Bagjola Khal (Canals Division)

• Desiltation Work:

o Desiltation work was completed on May 23, 2023.



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- **Maintenance:**
 - o Periodical cleaning of floating debris, including water hyacinth, floating garbage, and municipal wastes, is being carried out through an Annual Maintenance Contract. Recent photographs are stated to be enclosed with the original report.

- **Fencing Work:**
 - o Fencing work has been completed along certain stretches of both banks:

- Right bank: 0.072 km near the 12C/2 bus stand, VIP ten vent sluice.

- Left bank: 1.642 km near Dum Dum Park, Bediapara, Motish Roy Bridge.

Photographs of the fencing work are stated to be enclosed with the original report.

3. Kestopur Khal (Under jurisdiction of Executive Engineer-I, Canals Division, I & W Dte.)

- **Desiltation Work:**

- o Desiltation work was completed on June 17, 2023.

- **Maintenance:**

- o Periodical cleaning of floating debris, including water hyacinth, floating garbage, and municipal wastes, is being carried out through an Annual Maintenance Contract. Recent photographs are stated to be enclosed with the original report.

- **Fencing Work:**

- o Fencing work has been completed along certain stretches of both banks:

- Right bank: 2.285 km near Aquatica, 206 bridge, Baisakhi.

- Left bank: 2.370 km from 206 bridge, AA Block to AD Block of Bidhannagar Municipal Corporation. Photographs of the fencing work are stated to be enclosed with the original report.

This report summarizes the progress and maintenance activities for the Kestopur and Bagjola Canals as documented in the provided status reports from the respective divisions.

This is for your kind information and necessary action.

Encl : Coloured photos of the site..

(Signature)
Joint Secretary to the Government of West Bengal

Date: 19/06/2025

No. 1788/1/(1)-IE

Copy forwarded for information and necessary action to:-

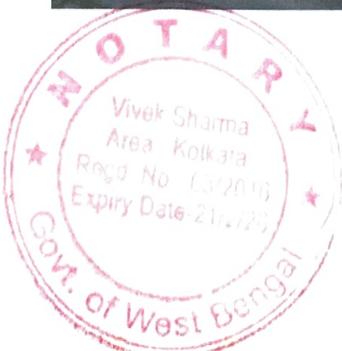
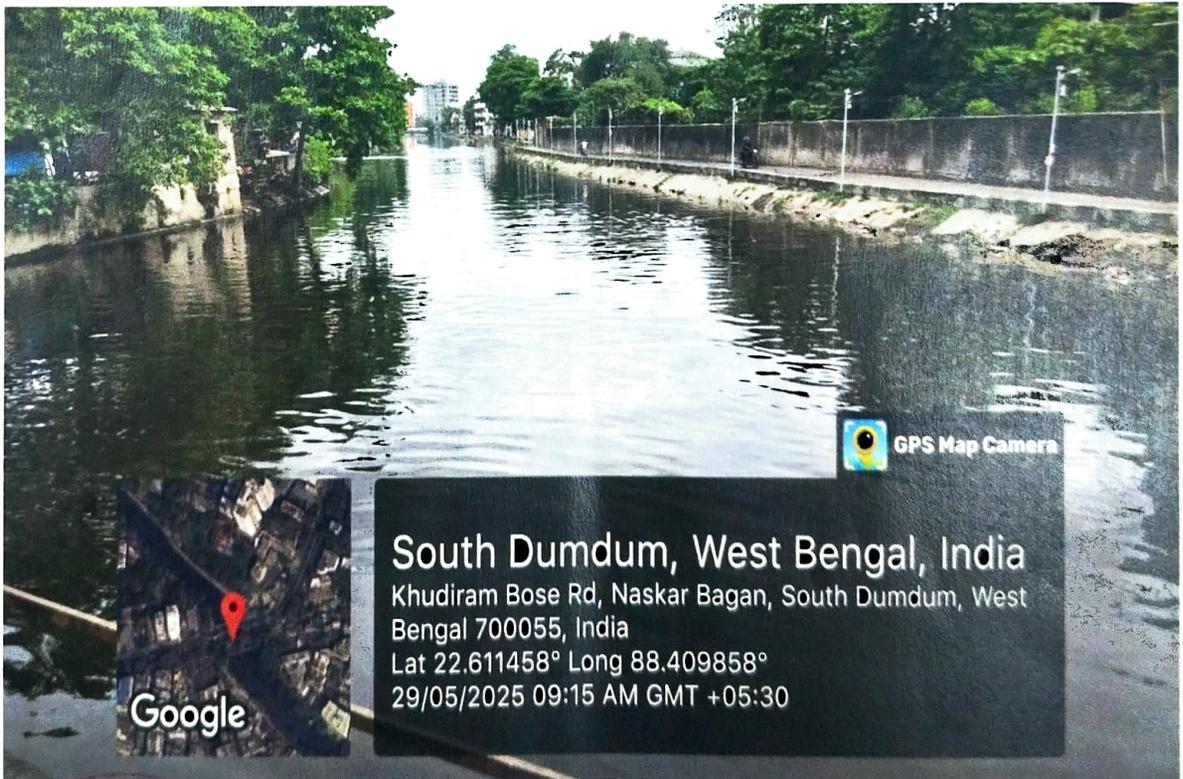
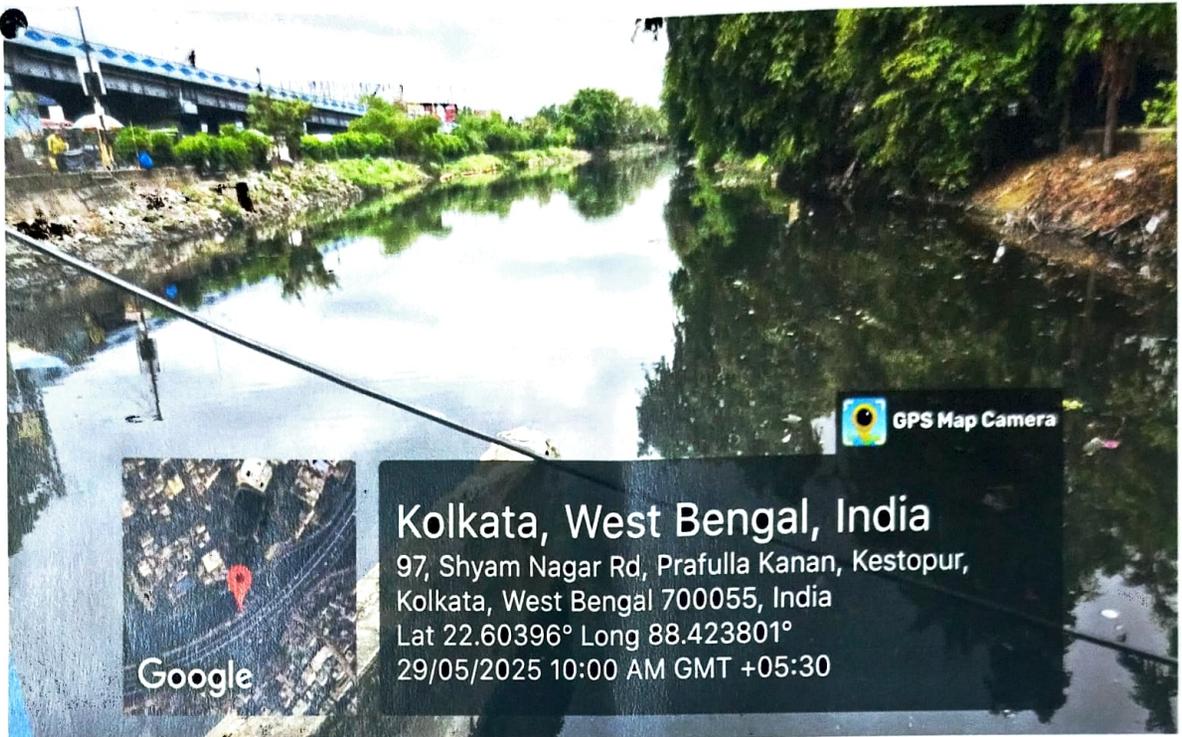
1. Additional Secretary, UD& MA Department & Additional Director, SUDA, Ilgus Bhawan, Sector- III, Salt Lake, Kolkata- 700106.

Joint Secretary to the Government of West Bengal



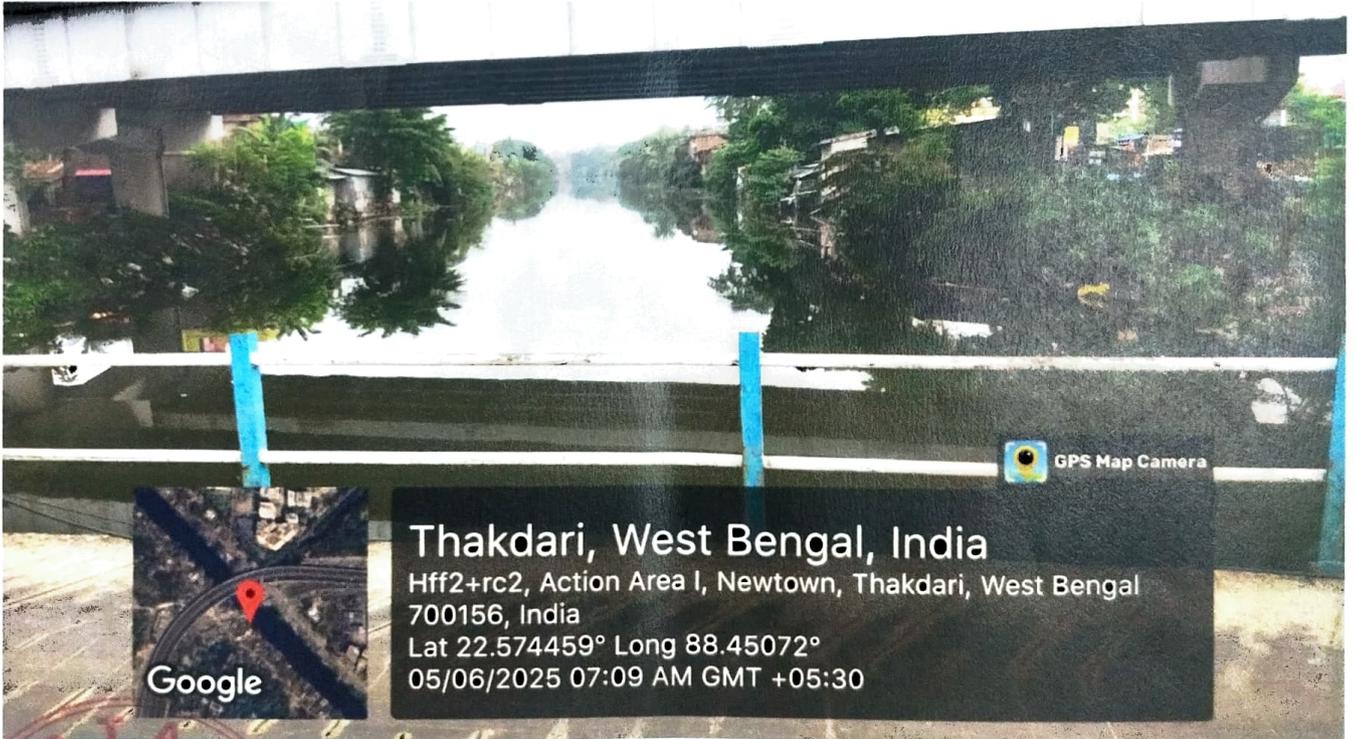
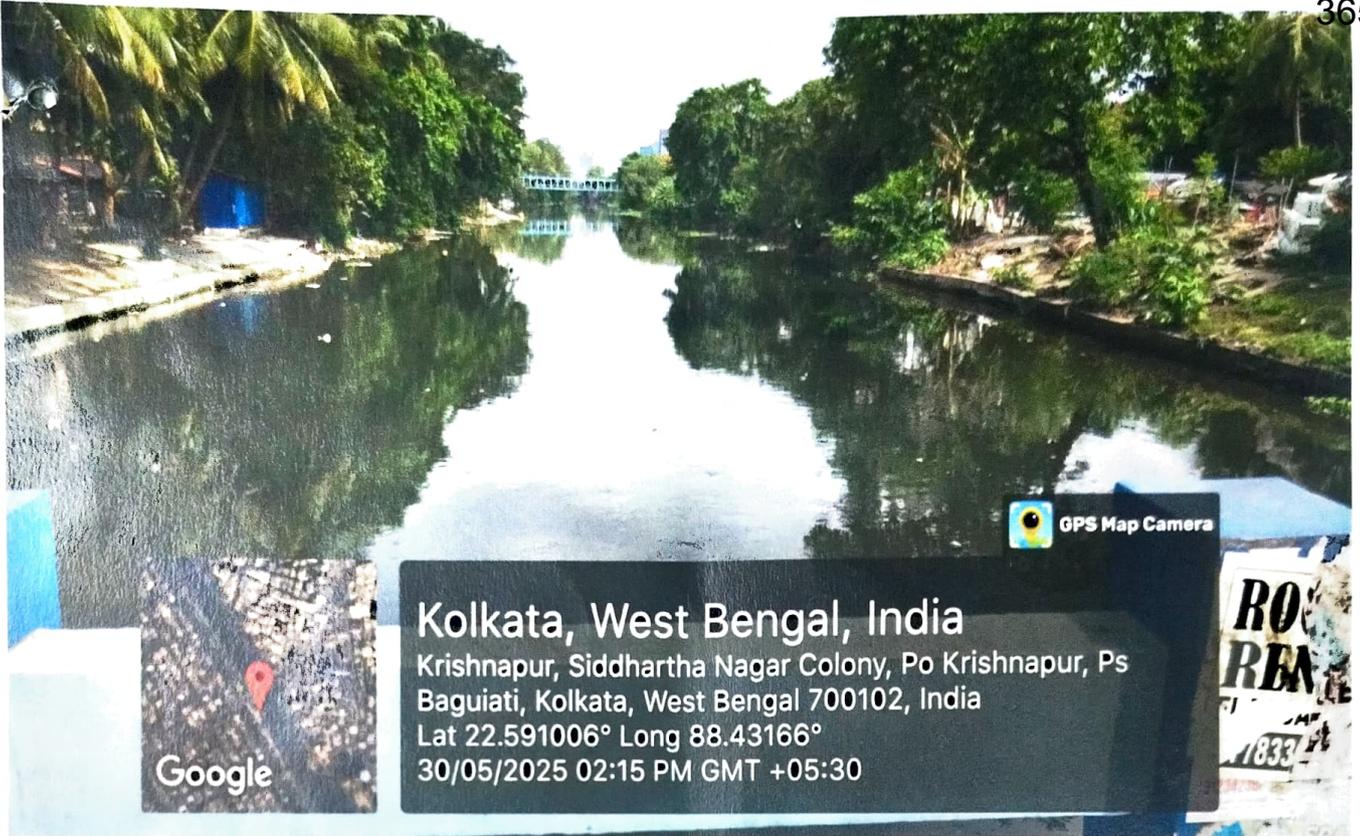
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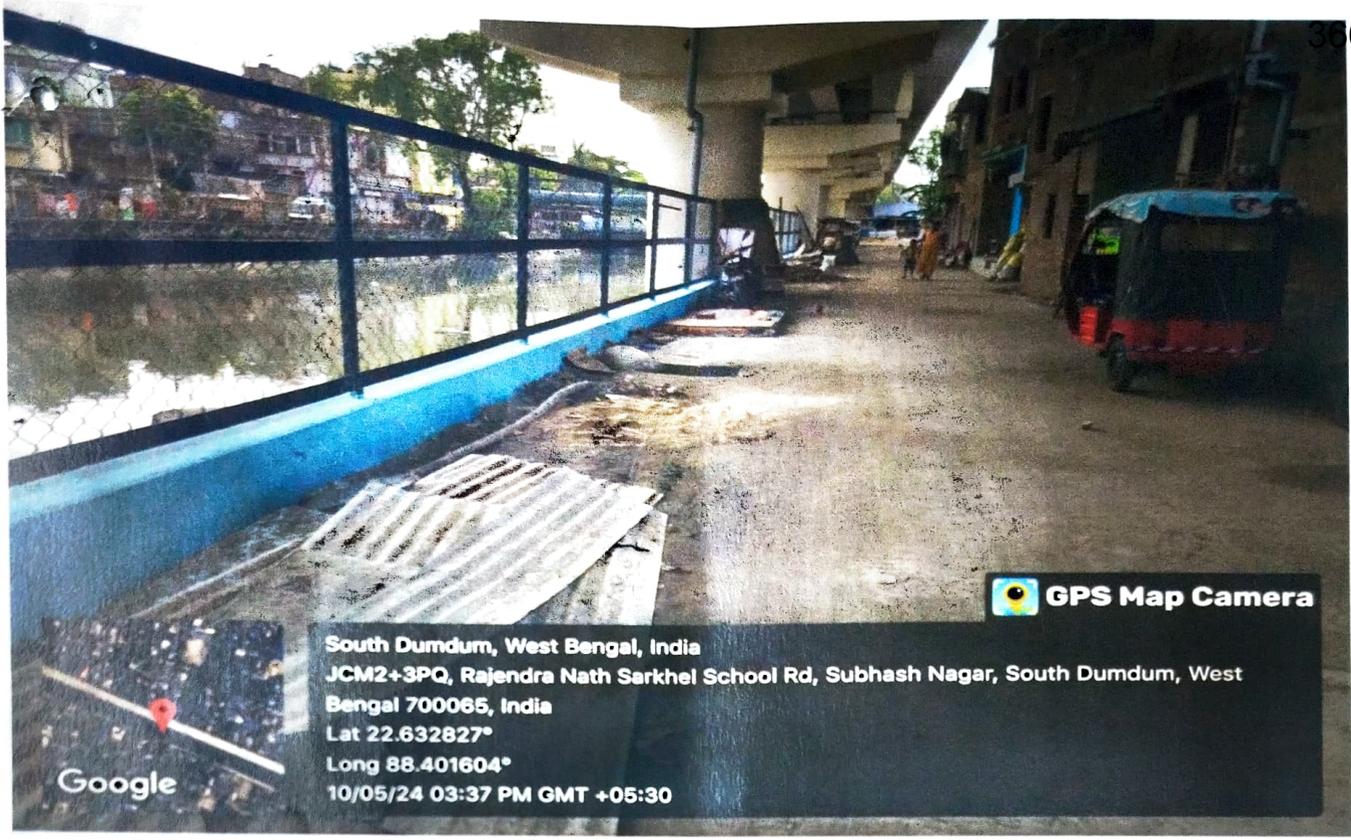
UPPER BAGJOLA KHAL

03 JUL 2025

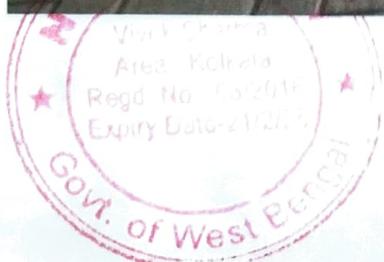
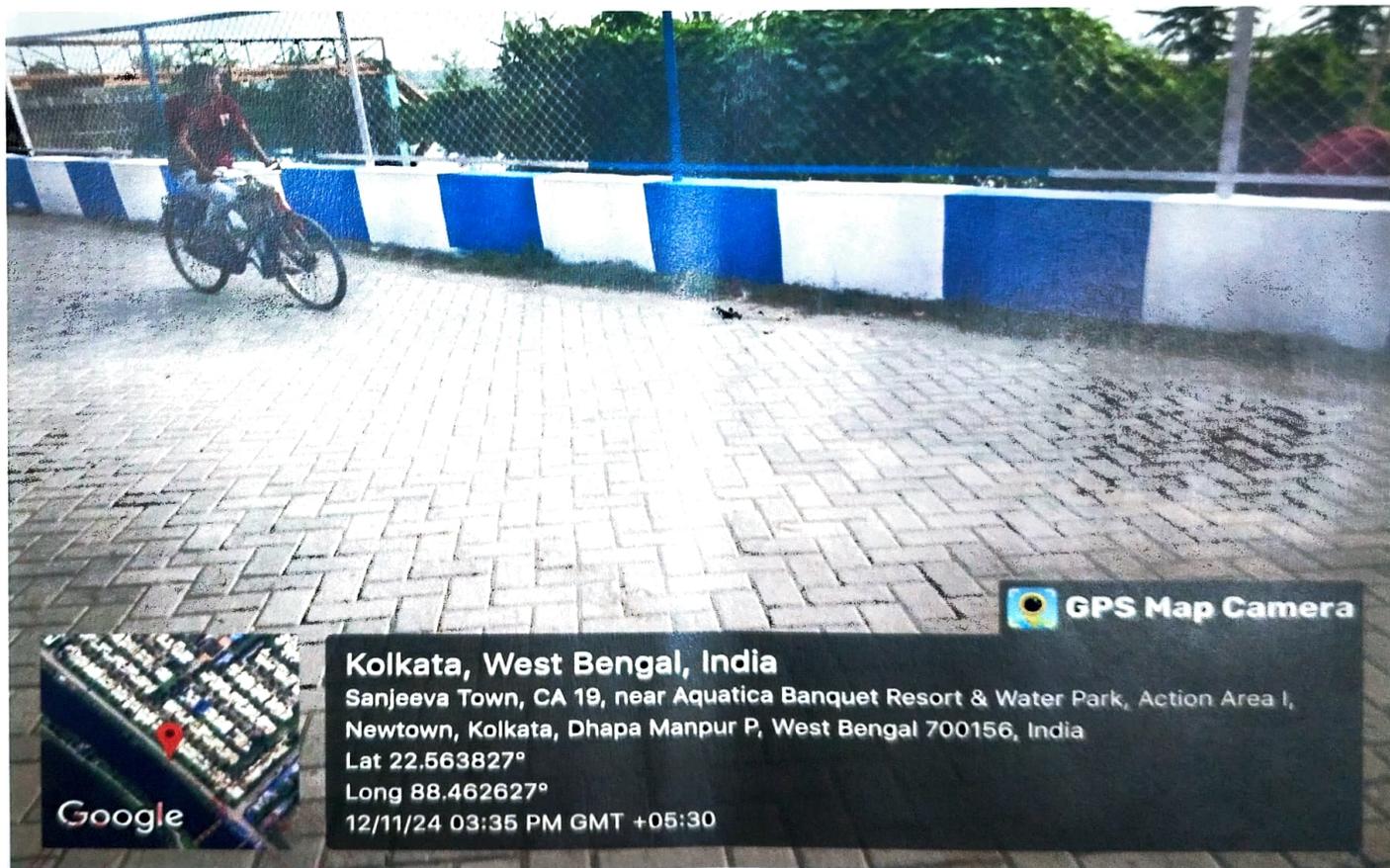


KESTOPUR KHAL

03 JUL 2025

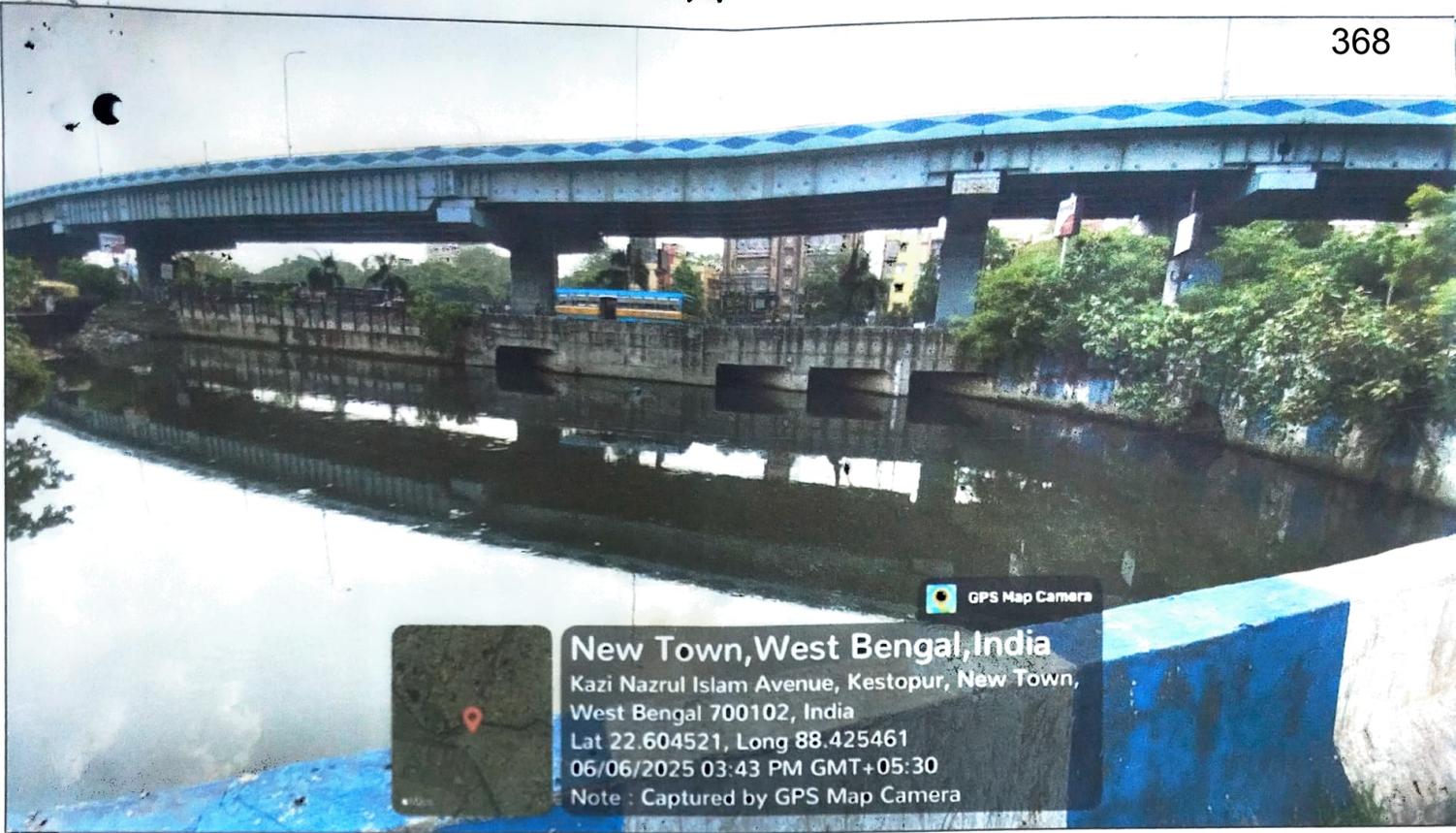


UPPER BAGJOLA KHAL



KESTOPUR KHAL

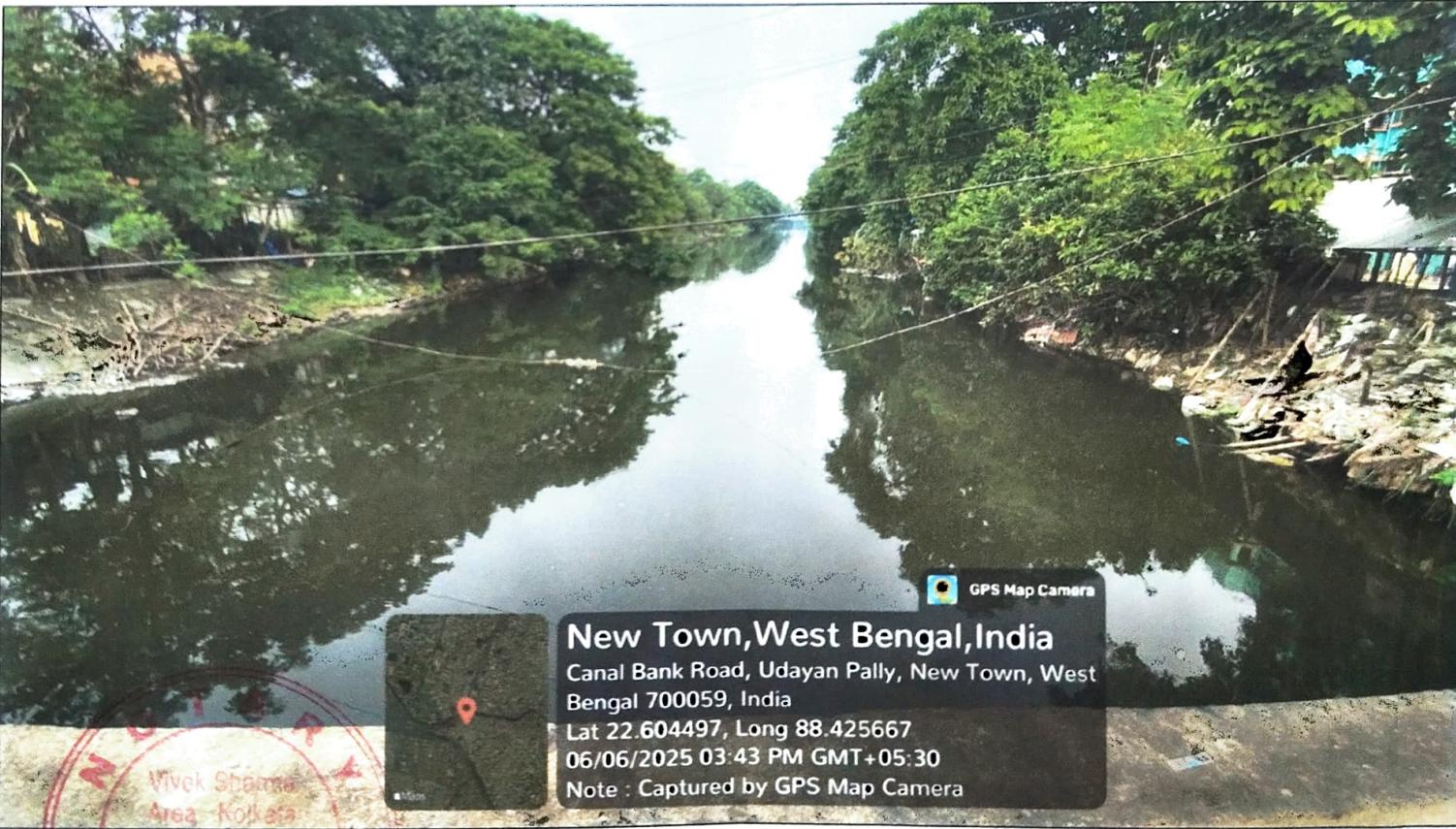
03 JUL 2025



GPS Map Camera



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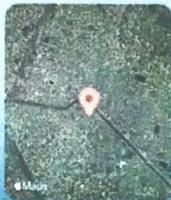
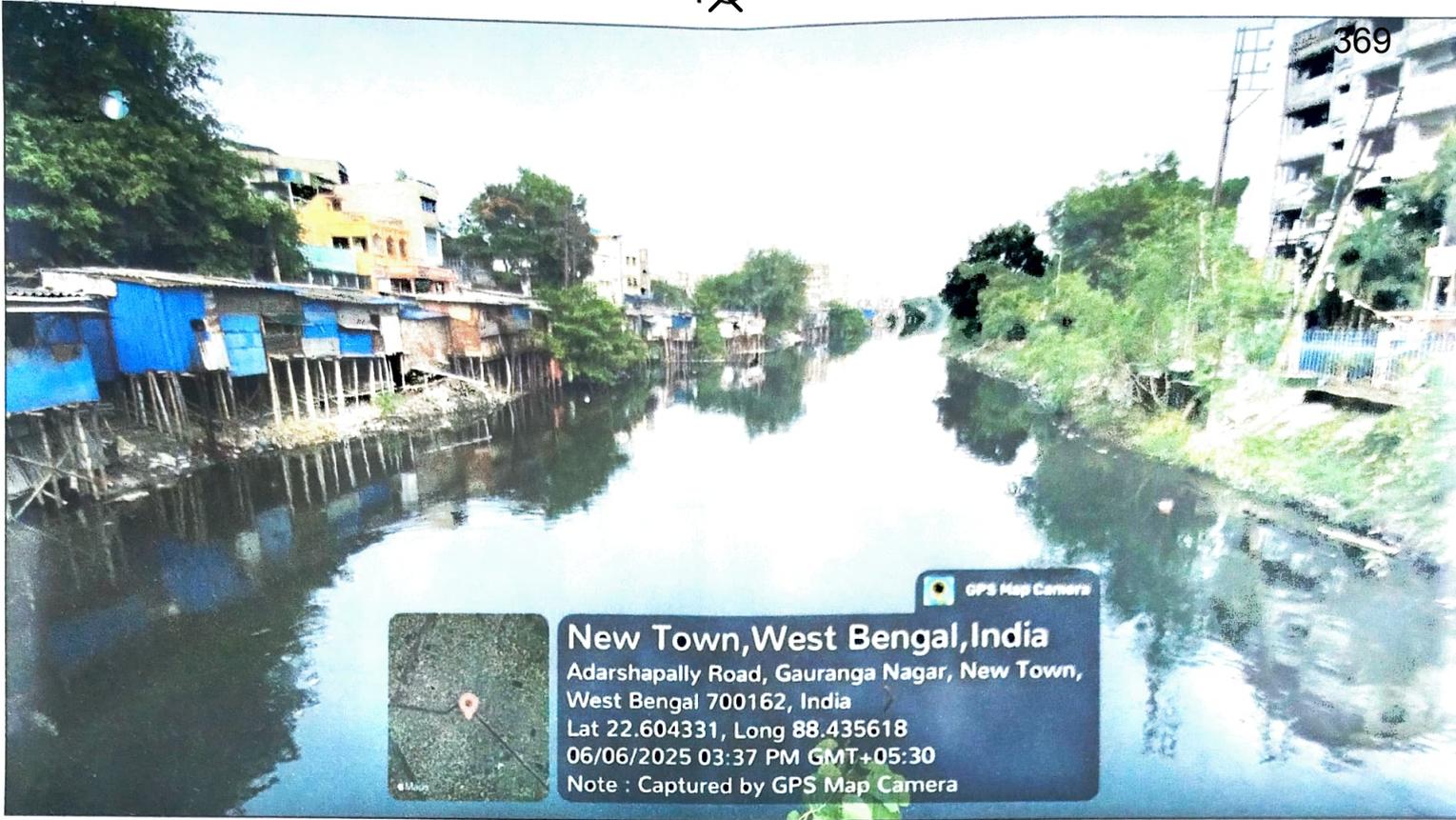
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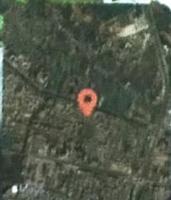
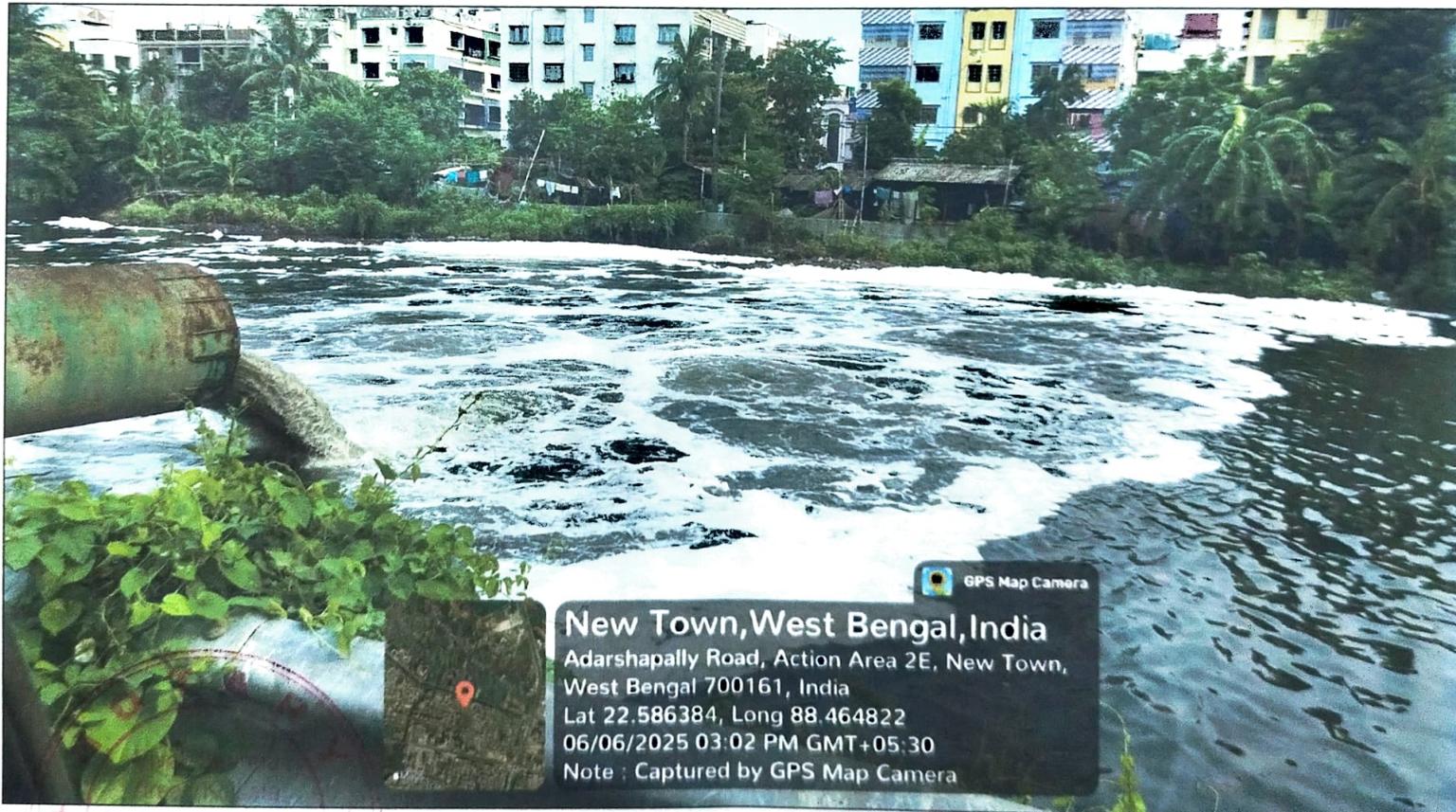
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 Note : Captured by GPS Map Camera

Vivek Sharma
 Area Kolkata
 Regd No. 123456
 Expiry Date: 31/07/2025
 Govt. of West Bengal

03 JUL 2025



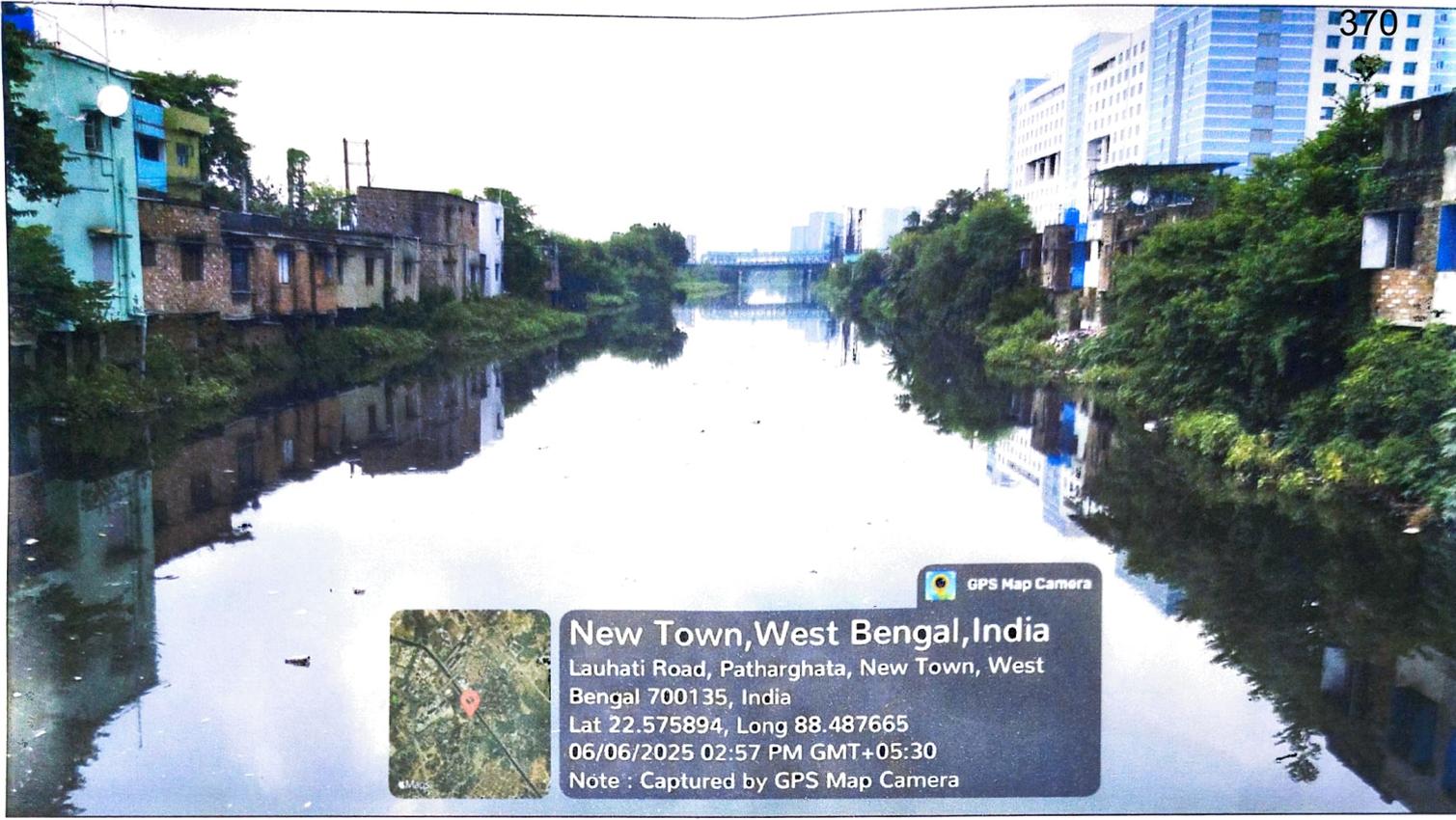
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 Note : Captured by GPS Map Camera



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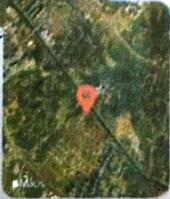
03 JUL 2025



GPS Map Camera

New Town, West Bengal, India

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GPS Map Camera

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Stamp: Kolkata
 No. 03/2016
 Expiry Date-21/2/26
 Govt. of West Bengal

03 JUL 2025

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Annexure R/2
371

**Government of West Bengal
Urban Development and Municipal Affairs Department
NAGARAYAN, DF-8, Sector-I
Salt Lake, Kolkata-700 064.**

Memo No.1241 –UDMA-11014(49)/16/2023

Date :12.06.2025

ADVISORY

This Department under different schemes has set up & commissioned Sewage Treatment Plants (STPs) at different ULBs. As per the reports, all the STPs have been commissioned and functional but are operating at a sub-optimal level due to inadequate feed coming to the plants.

- (2) At the same time, there are Municipalities adjacent to the location of the functional STPs where there is neither a STP nor a Faecal Sludge Treatment Plant (FSTP).
- (3) After careful consideration, it has been decided to map the existing functional STPs to the adjacent ULB(s) for the sewage and septage to be transported to the STPs mapped for better and optimum utilisation of the functional STPs and at the same time open dumping of sewage and septage can also be stopped. The STP-wise mapping of the ULBs is annexed.
- (4) The sewage and septage are to be transported to the designated STP by Cess Pools. ULB-wise STPs mapped is annexed.
- (5) This arrangement shall continue till such time a functional Liquid Waste Management facility is set up at the tagged ULBs.
- (6) This arrangement shall take immediate effect.

Encl : As stated.


Principal Secretary
to the Govt. of West Bengal

Memo No. 1241-1(7) –UDMA-11014(49)/16/2023

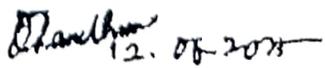
Date :12.06.2025

Copy forwarded for kind information & necessary action to :

- (1) Chairperson, (Concerned) Municipality.
- (2) CEO, KMDA.
- (3) Commissioner, (Concerned) Municipal Corporation.
- (4) Director, SUDA.
- (5) Executive Officer, (Concerned) Municipal Corporation/ Municipality/ NAA.
- (6) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (7) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

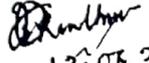
03 JUL 2025

1


Special Secretary
to the Govt. of West Bengal

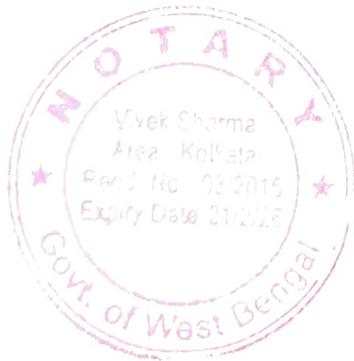
Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
[1]	[2]	[3]	[4]	[5]
1	Jagaddal Bhatpara New	31	Bhatpara	Yes
2	Shyamnagar	10	Bhatpara	No
3	Jagaddal Bhatpara old	9.5	Bhatpara	No
4	Kankinara STP, Madrail, Bhatpara	10	Bhatpara	Yes
5	STP Kalyani-I	11	Kalyani	Yes
6	STP Kalyani-II	10	Kalyani	Yes
7	Gayeshpur	8.33	Gayeshpur	No
8	Bansberia	0.3	Bansberia	No
9	Konnagar	22	Uttarpara, Kotrung, Konnagar, Rishra, Dankuni	No
10	Naihati	11.56	Naihati	Yes
11	Garden Reach	57	Kolkata Municipal Corporation	No
12	Keorapukur	45	Kolkata Municipal Corporation	No
13	Jiaganj Azimganj Takia Oxidation Pond	0.69	Jiaganj & Azimganj, Berhampore & Murshidabad	No
14	Jiaganj Azimganj Takia Oxidation Pond	0.69		
15	Barrackpore	18	Barrackpore, North Barrackpore, Barasat	Yes
16	Barrackpore	6	Barrackpore	Yes
17	Halisahar	16	Halisahar	Yes
18	Budge-Budge	9.3	Budge Budge, Pujali, Maheshtala	Yes
19	Nabadwip	9.5	Nabadwip	Yes
20	Baidyabati	6	Baidyabati, Champdani	No
21	Bhadreswar	7.6	Bhadreswar	No
22	Garulia	4.1	Garulia	No
23	Chandannagar, Khalisani, Chinsurah, Hooghly	18.16	Hooghly-Chinsurah, Chandannagar,	Yes
24	Chandannagar, Khalisani, Chinsurah, Hooghly	4.54	Hooghly-Chinsurah, Chandannagar	Yes
25	Titagarh	4.54	Titagarh	No
26	Titagarh	4.54	Titagarh	No
27	Bandipur (Khardaha)	14.1	Khardah, New Barrackpore, Madhyamgram	No
28	Naihati	6.5	Naihati	No
29	Panihati	12	Panihati	Yes
30	Kanchrapara	18	Kanchrapara	No
31	Bangur	52	Kolkata Municipal Corporation	No
32	Baghajatin	15	Kolkata Municipal Corporation	No
33	Hatisur	10	Kolkata Municipal Corporation	No

03 JUL 2025


 12.06.2011

Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
34	Kestopur	27.24	Bidhannagar Municipal Corporation	No
35	Howrah	65	Howrah Municipal Corporation	No
36	Bally	40	Bally, Dankuni	No
37	Bally	22		No
38	Baranagar & Kamarhati	60	Baranagar & Kamarhati	No
39	Sreenathpur (Ranaghat)	4	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
40	Silver Jubilee Road (Ranaghat)	2.6	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
41	Hooghly Chinsurah	26.5	Hooghly-Chinsurah, Chandannagar, Bhadreswar, Champdani, Baidyabati	No

R. Shankar
12.06.2015



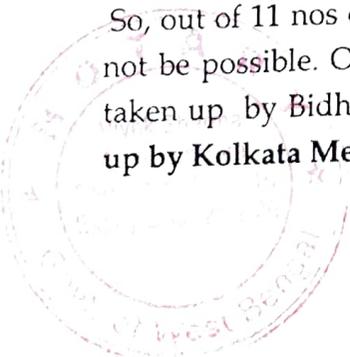
03 JUL 2025

ACTION TAKEN REPORT BY KMDA FOR BAGJOLA CANAL

For total identified 174nos of outfall falling into Bagjola canal(Starting from BT road upto Jatragachi),and 17 nos outfall falling in Tatia khal which is meeting at the starting point at Bagjola khal near BT road. 11 nos of land were identified for construction of STP , a schematic drawing and kml file showing the details of the outfalls and the plots of land is attached herewith. The details of the interception of the drains falling into Bagjola Canal to the 11 nos proposed STP which was proposed initially are as follows-

SI No.	Name of STP	Proposed Capacity (MLD)	Nos of drains Proposed to be intercepted	Nature of land
1	STP-1	31	17(TA-1-TA-8,TB-1toTB-9)	Private Land
2	STP 2	27.5	11 (TA 9-TA 14A)	Private Land
3	Baranagar STP	8.70	5 (TB 10-TB 14A)	Govt. Land
4	STP 3	29	39(TA 15-TA 38)	Private Land
5	STP 4	18.00	1 (TB 15)	Private Land
6	STP 5	63.00	1 (TA 39)	Private Land
7	STP 6	28.60	57(TA 40-40A-TA 41),(TA 42-TA-67), (TA-69-72),(TB 16-TB 30)	Private Land
8	Prafulla Kanan STP 1	27.00	33 (TB 31-59)	Govt. Land
9	Prafulla Kanan STP 2	35.00	1 (TA 68)	Govt. Land
10	Jatragachi STP	7.50	16 (TA 80- TA 84, TB 60-TB 70)	Govt. Land
11	STP 7	1.00	10 (TA 73- TA 79, TB 71- TB 73)	Private Land
Total no of out falls			174nos	

So, out of 11 nos of land ,7 nos were private land so construction of STP on those plots could not be possible. Out of the remaining 4 nos of land, the STP proposed for Jatragachi will be taken up by Bidhan nagar Municipal Corporation and the rest of 03 nos of STP were taken up by Kolkata Metropolitan Development Authority, the status of which are as follows-



03 JUL 2025

Sl No	Location	Proposed Capacity	No of Drains	Action Taken
1.	At Bonohooghly in Baranagar Municipality	8.70	05	<p>As the tender has not been mature even after 5th Call, the competent authority anticipated that the location of the proposed STP on the water body at Bonhooghly lake under Baranagar Municipal area is the prime cause of such unwillingness of the enthusiastic bidders due to environmental clearance issue. An alternative land has been identified for the construction of proposed Stp and the IDT proposal for the land is under process Vide Efile computer No.90552.due to change of the location of STP,the current DPR is being modified accordingly.</p> <p>Due to recent project updates an Interception and Diversion (I&D) structure has been proposed at the Bagjola Canal near the Baranagar STP as part of the Howrah-Bally-Baranagar HAM project under the Namami Gange programme of the National Mission for Clean Ganga (NMCG). This I&D will convey wastewater to the existing 60 MLD STP at Baranagar via a proposed 35 MLD pumping station to be constructed within the Baranagar STP premises.</p> <p>Since the previously proposed 8.7 MLD STP at Bonhooghly, within Baranagar Municipality is located upstream of the proposed I&D point near the 60 MLD Baranagar STP, it is no longer technically required. The wastewater intended for treatment at the 8.7 MLD Bonhooghly STP can now be intercepted and diverted to the existing 60 MLD STP, optimizing infrastructure and resource utilization.</p>
2.	At Prafullakanan in North Dum Dum Municipality	33.00	01	<p>In the 2nd call, the Tender had matured but a problem has aroused regarding availability of the identified land for the STP and a alternative land has been proposed. The IDT process file presently under consideration with The Land Reforms Commissioner and Additional Chief Secretary to the Government of West Bengal , Land & Land Reforms & Refugee Relief & Rehabilitation Department. Drawing of the proposed land is attached herewith.</p>
3.	At Prafullakanan STP-I in South Dum Dum	27.00	33	<p>The competent authority has issued work order to the agency on 31/12/2024.</p> <p>However due to unforeseen land related issues arise at proposed site, the execution of work could not commence as scheduled. The IDT process file presently under consideration with The Land Reforms Commissioner and Additional Chief Secretary to the Government of West Bengal , Land & Land Reforms & Refugee Relief & Rehabilitation Department.</p>



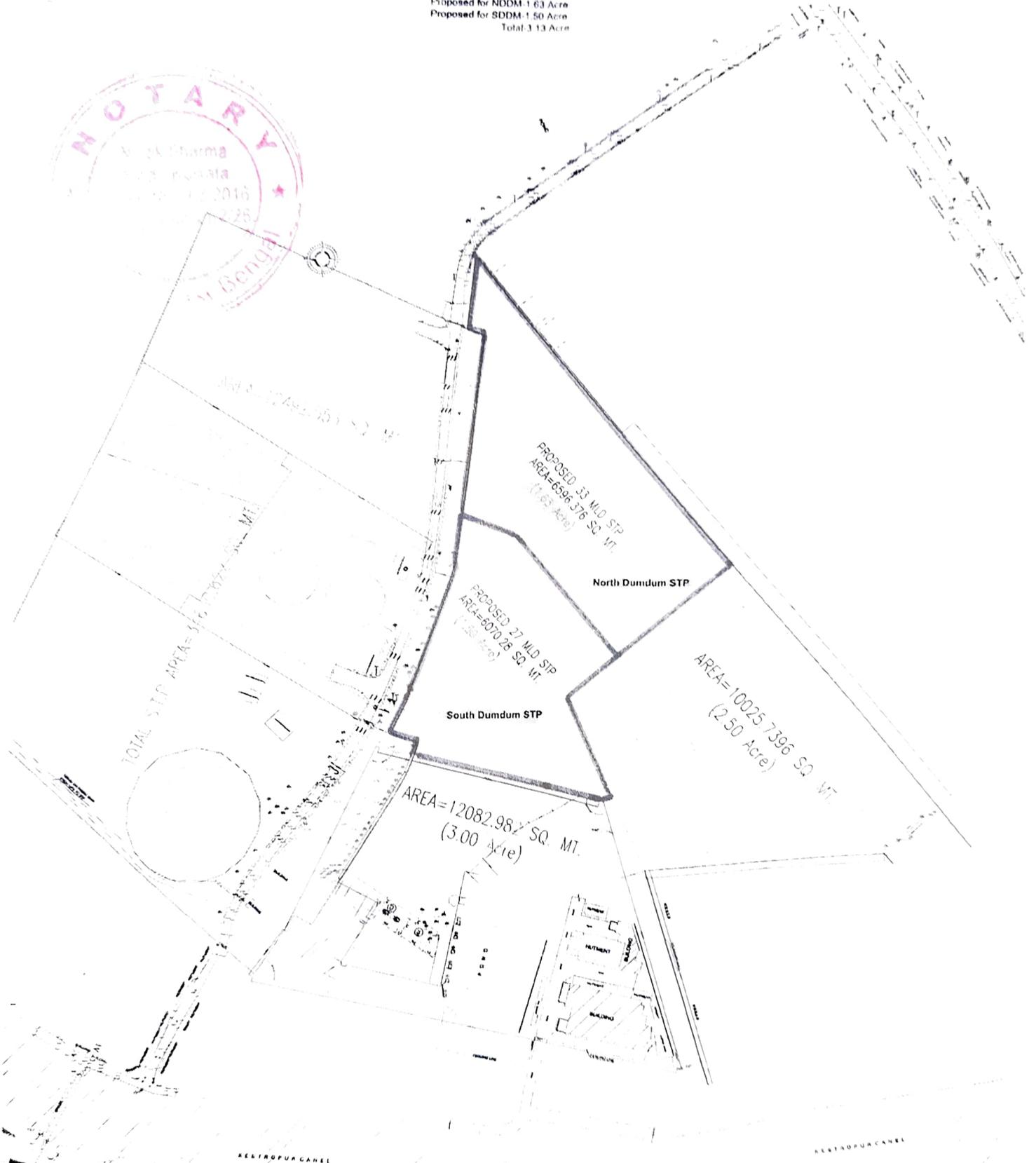
03 JUL 2025

- 2X -

Proposed Land for Bagjola Sewerage Project

Mouza-Krishnapur-17,RS Plot No-658,LR Plot No-838 & 839

Proposed for NDDM-1.63 Acre
Proposed for SDDM-1.50 Acre
Total-3.13 Acre



**Executive Engineer,
GPCD(SC), GAP Wing,
W&S Sector, KMDA**

[Signature]
17/6/25
**Superintending Engineer (North)
Water & Sanitation (GAP) Sector
K.M.D.A.**

03 JUL 2025



South Dumdum Municipality <southdumdum74@gmail.com>

DPR Submitted: Memo No-SDM/0888/XXIV

1 message

Urban Development and Municipal Affairs Department - GoWB
<admin@wurbanservices.org>

Wed, Apr 16, 2025 at
4:36 PM

Reply-To: Urban Development and Municipal Affairs Department - GoWB <admin@wurbanservices.org>
To: southdumdum74@gmail.com

This is an autogenerated email. Do not reply to this email.

Your DPR with Memo No SDM/0888/XXIV is successfully submitted, Your document verification date is scheduled on Apr 21 2025 12:00AM. Please bring all the related document at UDMA. Address-Nagarayan, DF-8, Sector-I, Bidhannagar, Kolkata- 700064. Thank You

Regards



03 JUL 2025



- 2X -

Office of the Municipal Councilors of South Dum Dum Municipality ³⁷⁸
Nager Bazaar, Dum Dum Road, Kolkata-74
Phone: 2560 2357, 2560 2743; Fax: 2560 8388

Memo No: SDM/ 0888 /XXIV

Date : 11.04.2025

To,
The Principal Secretary, UD & MA Deptt.
Nagarayan Bhawan, Sector-I, Block- DF-8
Bidhan Nagar, Kolkata-700064

Subject: – Installation of 40 nos CCTV Cameras for Real Time Monitoring system upon Bagjola Canal under South Dum Dum Municipality Request for Fund Regarding.

Sir,

Please find enclosed here with the following vetted estimate. You are requested to allot necessary funds for the estimate.

Sl. No	Name of Work	Amount (RS.)
1.	Installation of 40 nos CCTV Cameras for Real Time Monitoring system upon Bagjola Canal under South Dum Dum Municipality	3696264.00

Thanking You,



Yours Faithfully

Executive Officer

South Dum Dum Municipality

Executive Officer
South Dum Dum Municipality



03 JUL 2025

~~XX~~

SOUTH DUM DUM MUNICIPALITY
ELECTRICAL DEPARTMENT
INSTALLATION OF 40 NOS CCTV CAMERAS FOR REAL TIME MONITORING SYSTEM
UPON BAGJOLA CANAL UNDER SOUTH DUM DUM MUNICIPALITY

<u>SL</u> <u>NO</u>	<u>DESCRIPTION OF ITEM</u>	<u>QUANTITY</u>	<u>RATE</u>	<u>UNIT</u>	<u>AMOUNT</u>
1	Supply of 4 MP Bullet Camera > 1/3" 4 Megapixel Progressive scan CMOS > H.265 & H.264 triple-stream encoding > 25/30fps@4M (2688x1520) > Smart Detection Supported > WDR(120dB), Day/Night(ICR), 3DNR, AWB, AGC, BLC > 3.6mm fixed lens (6mm optional) > Max. IR LEDs Length 40m > Micro SD memory upto 256GB, IP67, PoE > Lux: 0.01Lux/F2.0(Color, 1/3s, 30IRE) > IVS: Tripwire, Intrusion, Object Abandoned/Missing, Face Detection (Make: CP Plus/Dahua/Alcon/ All equivalent of reputedmake)	40	14580	Each	583,200.00
2	Supply of 64 Ch. NVR > Smart H.265+/H.265/Smart H.264+/H.264/MJPEG > Max 320Mbps Bandwidth > Up to 12 MP Resolution for Preview and Playback > 2HDMI & 1VGA (2 simultaneous video output) > 2 RJ-45 Ports (10/100/1000Mbps) > 3 USB Ports, 1 RS232 Port, 1 RS485 Port (Make: CP Plus/Dahua/Alcon/ All equivalent of reputedmake)	1	15000	Each	15,000.00
3	Supply of HDD 4TB Surveillance type for NVR (Make: Seagate/Toshiba/WD)	5	15285	Each	76,425.00
4	Supply of 43" LED Commercial TV with require HDMI cable (Make: LG/Sony/Samsung)	1	42000	Each	42,000.00
5	Supply & Installation of Work Station (Make: HP/Dell/Lenovo/Acer)	1	110000	Each	110,000.00
6	Supply of Enterprise-Class L2+ switch with 8 x 10/100/1000T PoE ports Make: HP/Netgear/Digisol)	12	48600	Each	583,200.00
7	Supply of Enterprise-Class L2+ switch with 24 x 10/100/1000T PoE ports Make: HP/Netgear/Digisol)	1	72900	Each	72,900.00
8	Supply of SM Armoured OFC 6, 12, 24 & 48 Core (Make: Digisol/Digilink/D-Link)	4685	93	R.m.	435,705.00

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9	Supply & fixing of SM SC Type Dual Core Media Converter 10/100/1000 (Make: Digisol/Digilink/D-Link)	12	6550	Each	78,600.00
10	Supply & fixing of SM SC type FO Pigtail (Make: Digisol/Digilink/D-Link)	12	550	Each	6,600.00
11	Supply & fixing of Fiber Patch Cord Duplex 2M (Make: Digisol/Digilink/D-Link)	12	2750	Each	33,000.00
12	Supply of 24 Port Fiber Patch Panel (Make: Digisol/Digilink/D-Link)	1	28200	Each	28,200.00
13	Supply & Fixing of OFC Joint Box	12	1550	Each	18,600.00
14	Supply of CAT6 UTP Cable-305M box (Make: Digisol/Digilink/D-Link)	5	6500	Each	32,500.00
15	Supply of 42 U Floor Mount Rack with all accessories (Make: Digisol/Digilink/D-Link)	1	45000	Each	45,000.00
16	Supply of Power Cable (3 Core X 1.5 Sq.mm & 2.5 Sq.mm)	229	84	R.m.	19,236.00
17	Supply & fixing of Pole Mount Metal Equipment Box	12	6550	Each	78,600.00
18	Supply & fixing of Pole Mount Bracket	12	1830	Each	21,960.00
19	Supply & fixing of power distribution unit	12	4656	Each	55,872.00
20	Supply & fixing of 2 Poll 40 Amp Isolator with Box	12	322	Each	3,864.00
21	OFC, CAT 6 and Power Cable Laying Charges with necessary Materials such as stay wire	6343	45	R.m.	285,435.00
22	Installation, Testing & Commissioning of all the equipments and entire system	1	65000	Each	65,000.00
23	Supplying of 5 Mtr. GI Octa gonol pole as per dimension ; Top dia 70 mm , bottom dia - 130mm , Base plate - 220x220mmx12 mm, PCD - 220mm , foundation accessories ; M16 x 600 x 4 Nos. Make : - Utkarsh / Jindal / Calcutta Pole / Electropole / J.K. Pole / B.p Project / Surya	40	8394	Each	335,760.00
24	Erection of 5 mtr. Octagonal pole with suitable foundation & accessories	40	4936	Each	197,440.00



03 JUL 2025

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25 Earthing with 50 mm dia GI pipe 3.64 mm thick x 3.04 Mts. Long and 1 x 4 SWG GI (Hot Dip) wire (4 Mts. Long). 13 mm dia x 80 mm long GI bolts,double nuts, double washers incl. S & F 15 mm dia GI pipe protection (1 Mts. Long) to be filled with bitumen partly under the ground level and partly above ground level driven to an average depth of 3.65 Mts. below the ground level as below : by ISI- medium GI pipe : (as per PWD schedule 2017 page no G-1,sl no-2 a)

40 1369 Set 54,760.00

26 painting of steel tubular pole of lengths and no.of coats of paint as given below with rady mixed paint or primer of approved make & brand incl.preparation of surface by sand paper/emery paper,cleaning etc. for receiving fresh coat of paint
a.upto 9.0 mtr long pole
(as per PWD schedule 2017,page no-H-2,sl no-1.a.)
1st coat of aluminium paint over 1 coat of RO priming
2nd coat of aluminium paint over 1st coat

40 226 per pole 9,040.00
40 103 per pole 4,120.00

			RS.	3,292,017.00
TOTAL				
			CGST 9 % @	183,825.00
			SGST 9 % @	183,825.00
			SUB TOTAL	3,659,667.00
			CESS 1 % @	36,596.67
			SUB TOTAL	3,696,263.67
			SAYS	3,696,264.00

Anpan Das 26.03.25
Trainee Engineer
Electrical Department
South Dum Dum Municipality

26/03/25
Executive Engineer
South Dum Dum Municipality

K.C. 26.3.25
Inspector
South Dum Dum Municipality



03 JUL 2025

UD & MA DEPARTMENT

Govt. of West Bengal

Project ID: STDD/2025-2026/A-00001

Date: 21/04/2025

ACKNOWLEDGEMENT

Addressee's Copy

To
 Chairperson/Executive Officer
 SOUTH DUM DUM MUNICIPALITY
 Sir/Madam,

This is to acknowledge the receipt of your proposal for the project along with DPR through your Letter no SDM/0888/XXIV dated 11/04/2025. The DPR is accepted on preliminary scrutiny and allotted the Project ID No. STDD/2025-2026/A-00001 (INSTALLATION OF 40 NOS. OF CCTV FOR REAL TIME MONITORING UPON BAGJOLA CANAL UNDER SOUTH DUM DUM MUNICIPALITY.)

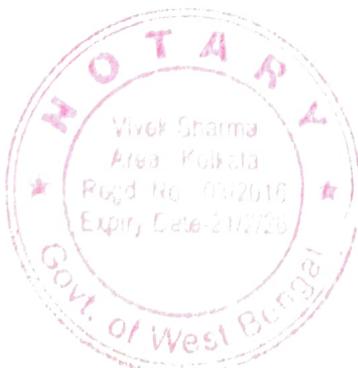
Kindly note that Administrative Approval (AA) and Financial Sanction (FS) shall be issued only after detailed scrutiny and government approval at appropriate level.

Please refer to the Project ID STDD/2025-2026/A-00001 for any Communication in this regard.

You may also track the status of approval of this project/s using the login id and password provided by the DPR monitoring cell.

Fund Source: Green City
 Scheme Category: Installation of CCTV at important locations

This is a computer generated letter and does not require a signature.



03 JUL 2025



OFFICE OF THE EXECUTIVE ENGINEER
GPCD(SC) (GAP- WING) W&S SECTOR
UNNAYAN BHAVAN, "G" BLOCK, GROUND FLOOR
BIDHANNAGAR, KOLKATA-7000 91

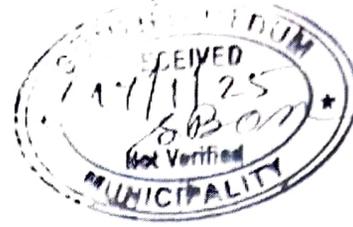
**Kolkata
Metropolitan
Development
Authority**

Date: 31/12/2024

NO:-52 /EE/GPCD (SC)/GAP/W&S/KMDA/W-439

From: The Executive Engineer, GPCD(SC)
(GAP-Wing)W&S Sector, 'G' Block,
KMDA, Unnayan Bhaban.

To: M/s Aquatech Solutions Pvt Ltd,
2nd Floor, "Vinayak128/1B,
Paud Road, Kothrud,
Pune-411038.



Sub: Work Order for the work of " Pollution abatement work for Bagjola Canal by construction of Interception & Diversion (I&D) Network for existing Drains falling in the canal including sewage pumping station, sewage Treatment Plant (STP) etc within South Dum Dum Municipal Area including 05 (Five) years Operation & Maintenance under AMRUT 2.0 (2nd Call)."

Ref: - N.I.T. No. : KMDA/WS/GAP/SE(N)/NIT-10/22-23 (SI No-3).
Tender No. : 03/SE(N)/GAP/W&S/KMDA of 2024-25.
LOI Memo No. : 62/SE(N)/GAP/W&S/KMDA/W-03(24-25) Dt.05.09.2024.
Tender ID. : 2022_KMDA_423725_1

Accepted Contract Value : INR 107,55,00,000.00 (Indian Rupees One Hundred Seven Crore Fifty-Five Lakhs

Only) Including GST etc.

Time of Completion : Design-Build period- 27 (Twenty Seven) Months including 03(Three) months trial run.

Operation & Maintenance Period : 05(Five) Years

Sir,

With reference to the N.I.T. & letter of acceptance for the above mentioned work amounting to Rs. 107,55,00,000.00 (Rupees One Hundred Seven Crore Fifty Five Lakhs Only) , you are requested to take up works strictly in accordance with stipulation of contract documents and LOA as mentioned above. Date of commencement of the work will be reckoned with effect from the date of issue of this work order i.e. 31/12/2024. It has been accepted by the SE(N)/W&S/GAP/KMDA and accepted by the undersigned for and on behalf of KMDA, subject to the following terms and conditions

- Your agreement has been assigned as Tender No 03/SE(N)/GAP/W&S/KMDA of 2024-25. In further correspondence you should maintain the above number.
- You are to execute formal Tender Agreement with KMDA in 06(Six) sets of Tender documents including KMDA Form No 1, as will be available from the Office of the undersigned on non-refundable cash payment of Rs.600/ (Rupees Six Hundred Only) per set only as per tender document. All the formalities are required as mentioned in the L.O.A issued by SE(N)/GAP/W&S/KMDA as on date 05/09/2024 under terms and conditions are specified.
- Amount of Security Deposit will be 3% (Three Percent) on the contract amount. The security deposit for the work shall be recovered progressively by deduction from each running account bill as per tender norms
- Time of Completion of the work is 27 (Twenty Seven) months including 03 (Three) months trial run from the date of issuance of the Work Order Further Operation & Maintenance period shall be for a period of 60 months after successful commissioning.
- That you shall have to obtain the documents of license from the LABOUR DEPARTMENT, GOVT. OF WEST BENGAL under "Contract Labour Regulation Abolition Act, 1970 and West Bengal Labour Abolition Regulation Rules, 1972 and time to time amendment thereof. No payment could be made till such license is produced

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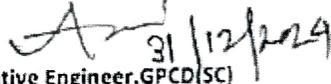


Handwritten signature and date: 02.01.25

03 JUL 2025

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7. That you are to provide Labour Insurance as per provision of the Tender document
 7. That you have to intimate the name of authorized site representative and submit the letter of authority to this office mentioning the powers conferred to him.
 8. That you are to engage Engineering/Technical Personnel as per provision of the Tender document
 9. That you are to comply with provision of the Apprentices Act 1961 and rules issued there from time to time.
 10. That you are to abide all terms and conditions as stipulated in the Tender documents.
 11. The Work should not be executed beyond the permissible limit of the Contract without the prior Approval of the appropriate authority. Further please note that supplementary work should not be taken up without the concurrence of the Superintending Engineer, North Circle, GAP Wing, Water & Sanitation Sector, KMDA.
 12. 1% (One Percent) CESS of the cost of construction will be deducted from the progressive bill.
 13. That you are to submit the Work Chart Programme within 14 (Fourteen) Days from the Effective Date of Contract.
 14. That all other terms & condition as mentioned in L.O.A. should be maintained.
 15. That you are requested to start the Civil work in consultation with the Assistant Engineer(Civil), Sri Avik Sadhukhan and the Junior Engineer (Civil), Sri Sanjoy Banerjee of this Division under the guidance of the Engineer-in-Charge.
 16. That you are requested to start the Electro Mechanical work in consultation with the E&M Sector, KMDA

This letter may please be treated as " Formal Work Order" for this work.

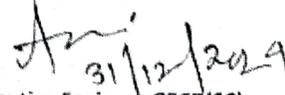

 Executive Engineer, GPCD(SC)
 (GAP-Wing)W&S Sector, KMDA

Date: 31/12/2024

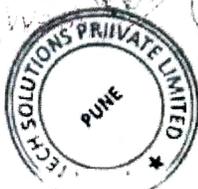
NO:-52/ 1 (11)/EE/GPCD (SC)/GAP/W&S/KMDA/W-439

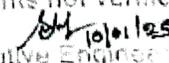
Copy forwarded for necessary information to :-

1. The Chairman, South Dum Dum Municipality.
2. The Chief Engineer, GAP Wing, Water & Sanitation Sector, KMDA
3. The Chief Engineer, E&M Sector, KMDA.
4. The Superintending Engineer, North Circle, (GAP Wing), Water & Sanitation Sector, KMDA
5. The Executive Engineer-1, Canal Division, Irrigation & Waterways Directorate, Sech Abasan, Sector III, Salt Lake City
6. The Director of Finance, KMDA
7. The Accounts Officer, GAP-Wing, W&S Sector, KMDA
8. Sri Avik Sadhukhan, Assistant Engineer (Civil), GPCD(SC), (GAP-Wing), Water & Sanitation Sector, KMDA
9. Sanjoy Banerjee, Junior Engineer (Civil), GPCD(SC), (GAP-Wing), Water & Sanitation Sector, KMDA
10. The Accountant, GPCD(SC), (GAP-Wing), Water & Sanitation Sector, KMDA
11. Office Copy


 Executive Engineer, GPCD(SC)
 (GAP-Wing)W&S Sector, KMDA

Page-2 of 2



Received
 Contents not verified

 Executive Engineer
 CANALS DIVISION

03 JUL 2025

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Annexure R/5
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BIDHANNAGAR MUNICIPAL CORPORATION

Poura Bhawan, FD-415A, Sector-III,
Salt Lake City, Kolkata-700 106

Memo No. 353/PWD(BMC)

Date: 11/06/2025

ACCEPTANCE OF RATE CUM WORK ORDER

To
WORKSAFE INFRA LLP
10th Floor, Plot No. A3, Tower No. II,
Infinity Building, Block GP,
Kolkata - 700091

Name of Work :- Surveying, Planning, Designing, Construction and Commissioning of Pollution Abatement work for Bagjola Canal by Construction of Interception and Diversion (I & D) Structures for existing drain falling in the canal, laying of gravity sewer network and pumping main, construction of Sewage Pumping Station and Sewage Treatment Plant, construction of steel bridge, pipe crossing by HDD Method (Trenchless Technology) with Road restoration work up to WBM Stage, Bituminous Road Restoration Work, Concrete Road restoration work, Procurement and Supply of Cesspool, Sprinkler Vehicle & Suction cum Jetting Machine and other infrastructural works i/c boundary wall, drainage system, site illumination etc within Bidhannagar Municipal Corporation Area including Testing, commissioning cum Trial run of the entire system for three months to achieve the desired objective and subsequently 5 (Five) Years Operation and Maintenance of entire project complete in all respect under Bidhannagar Municipal Corporation.

Ref. :- i) NleQ No. -2026/PWD(BMC), DATED: 22/03/2025 SI 01
ii) e-Tender ID: 2025_MAD_830305_1

Fund :- UD & MA

Sir,

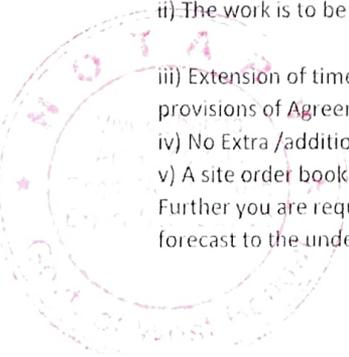
I, on behalf of Bidhannagar Municipal Corporation, do hereby inform you that the rate offered by you at Rs. 45,58,48,070.00(Rupees Forty Five Crore Fifty Eight Lakhs Forty Eight Thousand Seventy) only is hereby accepted as per approval of the Competent Authority of BMC. The accepted value of work is inclusive of all taxes, as applicable and payable as per terms, condition & provision of the tender documents as well prevailing Govt. Orders and there will be no cost escalation during the work execution period as mentioned in the NleQ.

You are requested to execute a deed of contract in 6(six) sets of WBF-2911 along with contract documents available from the office of the Executive Engineer, Bidhannagar Municipal Corporation on payment of usual charges per set. The contract documents are to be signed and submitted to the office of the Executive Engineer, Bidhannagar Municipal Corporation for formal agreement within 7(seven) working days from the date hereof failing which this acceptance order is liable to be cancelled.

You are also requested to deposit Earnest Money @ 2% of bid amount beyond initial earnest money (if any) i.e. Rs. 91,16,962.00(Rupees Ninety One Lakhs Sixteen Thousand Nine Hundred Sixty Two) only in the form of Bank Draft from any Nationalised/Scheduled Bank in favour of 'Bidhannagar Municipal Corporation' payable at Bidhannagar within 7 (seven) days from the date of issue of this Acceptance of Rate cum Work Order. Balance Security Deposit @ 8%(Eight percent) will be deducted from each & every progressive bill.

You are, therefore, requested to start the work in consultation with the Executive Engineer, Bidhannagar Municipal Corporation with the following conditions:

- i) The date of issue of work order will be the date of commencement of work.
 - ii) The work is to be completed in all respect with 24 (Twenty Four) calendar months from the date of issue of this work order.
 - iii) Extension of time will not be allowed unless sufficient cause of hindrance is noticed & applied for the same as per relevant provisions of Agreement.
 - iv) No Extra /additional items of work be executed without prior written orders of the undersigned.
 - v) A site order book is to be maintained at site duly attested by the Executive Engineer, Bidhannagar Municipal Corporation.
- Further you are requested to submit detailed work programme limiting for all activities in works along with monthly cash flow forecast to the undersigned



03 JUL 2025

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- vi) The terms & conditions as laid down in the agreement should be strictly adhered to during the course of execution of the work.
- vii) You will have to furnish the names, qualification & experience of the Engineers/Supervisors to be engaged for the work within 7(seven) working days from the date hereof.
- viii) Payment will be made as per terms and conditions laid down in the Contract Documents and as decided by EIC.

You are to submit necessary licence certificates as per provision of contract Labour Registration & Abolition Act 1970 and the Contract Labour (regulation & abolition) General Rules, 1971 to this office immediately as per usual procedure.

This order should be treated as formal Work Order.

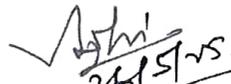

Chief Engineer

Bidhannagar Municipal Corporation

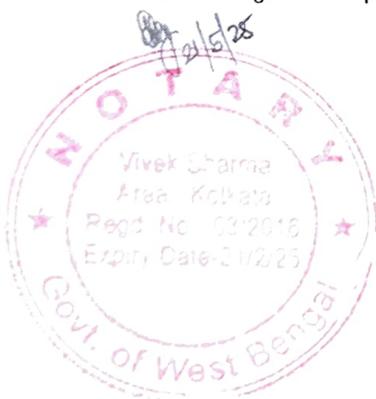
Memo No. 353(13)/PWD(BMC)

Date :- 11/6/2025

- 1 Hon'ble/MMIC (D & S), Bidhannagar Municipal Corporation.
- 2 The District Magistrate, North 24 Parganas.
- 3 The Commissioner, Bidhannagar Municipal Corporation.
- 4 The Additional Secretary, UDMA, GoWB.
- 5 The Joint Municipal Commissioner, Bidhannagar Municipal Corporation.
- 6 Finance Officer, Bidhannagar Municipal Corporation.
- 7 Sri Monodip Mukherjee, Executive Engineer, Bidhannagar Municipal Corporation- he shall act as EIC.
- 8 Sri Ujjwal Kanti Karan, Executive Engineer, Bidhannagar Municipal Corporation- he shall monitor and provide technical support as & when required.
- 9 Sri Debasish Dey, Assistant Engineer, Bidhannagar Municipal Corporation- he shall act as executing AE.
- 10 Sub-Assistant Engineer (Borough III & IV), Bidhannagar Municipal Corporation- they shall act as executing SAE for works within their jurisdiction.
- 11 Sr. PS to the Principal Secretary, UD&MA, GoWB
- 12 PA to Hon'ble Mayor, Bidhannagar Municipal Corporation.
- 13 Office File


Chief Engineer

Bidhannagar Municipal Corporation



03 JUL 2025



BIDHANNAGAR MUNICIPAL CORPORATION

Poura Bhawan, FD-415A, Sector-III,
Salt Lake City, Kolkata-700 106

Status Report Before 'The National Green Tribunal, Eastern Zone Bench, Kolkata'

Reference – Kestopur and Bagjola Canals.

Date of Hearing – 11.09.2024

Order Sl. No. 10 –

1. Joint inspection has been done with I&WD Govt. of WB. on 21.01.2025 & 22.01.2025, Bidhannagar Municipal Corporation has been assisting the I&W Dept. WB for the detailed survey work for this purpose. Detailed report is being prepared by I&WD Govt. of WB.
2. Survey will be taken up within one month, jointly with Police Authority.

Status Report Before 'The National Green Tribunal, Eastern Zone Bench, Kolkata'

Reference – Kestopur and Bagjola Canals.

Date of Hearing – 04.12.2024

Order Sl. No. 04–

1. Among the four STPs mentioned, it is to be clarified that the responsibility of the project implementation has been assigned to Kolkata Metropolitan Development Authority(KMDA).

Order Sl. No. 13 –

1. The Detailed Project Report (DPR) for Kestopur Canal has been taken up by KMDA.
2. The Detailed Project Report (DPR) for Bagjola Canal amounting to 46.74 Cr. has been approved and AA&FS issued by UD&MA Dept. Govt. of WB under State Fund. Tender formalities finalised & Work Order is being issued.

Assistant Engineer & Nodal Officer
Bidhannagar Municipal Corporation

Executive Engineer
Bidhannagar Municipal Corporation

03 JUL 2025

- 35 -

Government of West Bengal
Department of Urban Development and Municipal Affairs
(Municipal Affairs Branch)
Nagarayan, 6th floor,
DF-8, Sector- 1, Salt Lake City, Kolkata - 700 064

No. 1243/UDMA-13014(11)/12/2023-BDG-MA SEC

Dated, 12th day of December, 2024

From: The Additional Secretary to the Govt. of West Bengal

To: Commissioner,
Bidhannagar Municipal Corporation

Sub: AA & FS for "Sewerage Project including I & D network, STP, and Lifting Station along with the House-to House Septage collection through cesspool vehicle within Bidhannagar Municipal Corporation."

I am hereby directed to refer to the proposal as received from you (RSP ID BNMC/2023-2024/A-00001) and to accord Administrative Approval and Financial Sanction as follows.

Name of the Scheme	AA & FS Amount (Rs. In Lakh)	II/A	Phasing of expenditure (Rs. In Lakh)
Sewerage Project including I & D network, STP, and Lifting Station along with the House-to House Septage collection through cesspool vehicle within Bidhannagar Municipal Corporation	4674.34	72-2217-05-191-00-113-35-00-V	2024-2025 (1845.36) 2025-2026 (196.72) 2026-2027 (196.72) 2027-2028 (2042.10) 2024 2025 (196.72) 2024-2025 (196.72)

The Administrative Approval mentioned above is subjected to:

- Strict observation of all relevant Financial Rules & Regulations including E-Tender rules vide Finance Department memo no.3103-F(Y) dated 27.07.2022.
- Timely completion of work to avoid escalation of cost and
- Adherence to the online EMD receipt/ refund as per FD Memo No.3975-F(Y) dated 28.07.16 read with Memo No. 2365-F(Y) dated 12.04.2018.

Necessary fund will be released in due course from the relevant head (s) as per availability of fund upon receipt of all e-tender documents like-NIT, work order, comparative statement etc.

This is issued in concurrence of the Finance Department U.O. No. Group R/2024-2025/0234 dated 05.15.2024 of the Finance Department.

Additional Secretary to the
Government of West Bengal

No. 1243/1(2)/UDMA-13014(11)/12/2023-BDG-MA SEC
Copy forwarded for information and necessary action to:

Dated, 12th day of December, 2024

- CEO, KMDA
- Financial Advisor, Department of UDMA
- P.S. to HMIC, Department of UDMA

Additional Secretary to the
Government of West Bengal

FO / EE(BP) / EE(SWM)

03 JUL 2025

12.12.2024

AE(DD)
Pl. Discm.
12.12.24



NEW TOWN KOLKATA DEVELOPMENT AUTHORITY

(A Statutory Authority Under Government of West Bengal)

Plot No. DG/13, Premises No. 04-3333, Action Area-ID,

New Town, Kolkata - 700 156

Memo No. 2024

/NKDA/CE/151/2025

Date: 13/03/2025

To,

The Special Secretary,
Department of Urban Development & Municipal Affairs,
Govt. Of West Bengal,
Nagarayan,
DF-8, Sector-I
Salt Lake City, Kolkata-700064

Sub: Action Taken Report of Newtown Kolkata Development Authority regarding Hon'ble NGT matter of MA. 12/2024/EZ arising out of OA No.14/2017/EZ. under

Ref: Ref: Letter of SUDA vide No.- UDMA-11014(49)/22/2022-507, dated 10.03.2025.

Sir,

With reference to the above the action taken report of Newtown Kolkata Development Authority regarding Keshtopur and Bagjola canal is forwarded herewith for your kind information and necessary action.

Thanking you,

Yours faithfully,

[Signature]
Chief Executive Officer
Newtown Kolkata Development Authority

Memo No.

/NKDA/CE/151/2025

Date:

Copy Forwarded for Information to:

1. The Director, State Urban Development Agency, West Bengal

[Signature]
Chief Executive Officer
Newtown Kolkata Development Authority



03 JUL 2025

In M.A No 12/2024/EZ arising out O.A No. 14/2017/EZ (Tribunal on its Own Motion Re: Kestopur and Bagjola Canals)
(Ref: Kestopur and Bagjola Canals)

Template A

Name of Canal Bagjola Canal [Lower]

Sl	Name of the ULB/Authority	Location of drains/outfalls discharging into the Canal (Lat/Long)			Category of the Drain (whether it is Storm Water Drain or Sewage Bearing Drain or Dry Flow Drain)	Whether nets/screen have been installed? (Y/N)	Target date of completion of netting of the drain/outfall (if any)	Whether regular cleaning at the junction point has been done (Y/N)	Whether proposed to be treated in the STP (Y/N)
		Name	Co-ordinate						
			East	North					
1.	Newtown Kolkata Development Authority	DPS at Point C	22°35'13.53"	88°27'33.48"	Storm Water Drain	Yes	NA	Yes	
2		DPS at Point A	22°35'44.47"	88°26'40.56"	Storm Water Drain	Yes	NA	Yes	
3		DPS - IB	22°35'05.79"	88°28'02.41"	Storm Water Drain	Yes	NA	Yes	
4		**DPS - IC	22°34'27.70"	88°27'46.00"	Storm Water Drain	Yes	NA	Yes	
5		DPS at point F	22°34'54.55"	88°28'48.81"	Storm Water Drain	Yes	NA	Yes	
6		DPS at Point H	22°34'33.87"	88°29'11.84"	Storm Water Drain	Yes	NA	Yes	
7		PS - I	22°37'33.28"	88°27'54.03"	Storm Water Drain	Yes	NA	Yes	
8		PS - II	22°37'44.57"	88°27'26.63"	Storm Water Drain	Yes	NA	Yes	
9		PS - III	22°36'46.95"	88°28'35.53"	Storm Water Drain	Yes	NA	Yes	
10		PS - IV	22°36'49.22"	88°28'10.25"	Storm Water Drain	Yes	NA	Yes	
11		PS - V	22°36'53.33"	88°27'39.84"	Storm Water Drain	Yes	NA	Yes	
12		PS - VI	22°35'32.50"	88°28'40.52"	Storm Water Drain	Yes	NA	Yes	
13		PS - VII	22°35'19.70"	88°28'52.31"	Storm Water Drain	Yes	NA	Yes	
14		DPS, Jatragachi	22°35'11.87"	88°27'54.21"	Storm Water Drain	Yes	NA	Yes	

No, except chlorination

03 JUL 2025

Name of Canal Bagjola Canal [Lower]

Sl	Name of the ULB/Authority	Location of drains/outfalls discharging into the Canal (Lat/Long)		Category of the Drain (whether it is Storm Water Drain or Sewage Bearing Drain or Dry Flow Drain)	Whether nets/screen have been installed? (Y/N)	Target date of completion of netting of the drain/outfall (if any)	Whether regular cleaning at the junction point has been done (Y/N)	Whether proposed to be treated in the STP (Y/N)	
		Name	Co-ordinate						
			East						North
15	Newtown Kolkata Development Authority	DPS - IIIB on Q Canal	22°34'12.21"	88°29'32.02"	Storm Water Drain	Yes	NA	Yes	
16		DPS - IIIB	22°33'48.24"	88°29'33.84"	Storm Water Drain	Yes	NA	Yes	
17		DPS - IIIC	22°33'34.05"	88°30'33.06"	Storm Water Drain	Yes	NA	Yes	
18		DPS - IIIG	22°32'34.11"	88°31'02.22"	Storm Water Drain	Yes	NA	Yes	
19		DPS, Akanda Kesori	22°33'32.16"	88°30'53.74"	Storm Water Drain	Yes	NA	Yes	
20		DPS, Near CC2	22°37'16.51"	88°26'58.37"	Storm Water Drain	Yes	NA	Yes	

No, except chlorination

** DPS - IC Outfall at Kestopur Canal



[Signature]
13.03.2025

OSD & Executive Engineer
(W & SD Department)
NKDA

[Signature]
13-03-2025

Superintending Engineer
NKDA

[Signature]
13/03/25

OSD & Chief Engineer
NKDA

03 JUL 2025

Template B**Name of Canal Bagjola Canal [Lower]**

Sl	Name of the ULB/Authority	Ward / Borough	Whether any survey taken up? (Y/N)	Appx. Number of Encroachers			Total Number of Encroachers (a+b+c)	Co-ordinate		Remarks
				Dwelling Units (a)	Commercial / shops (b)	Others (Pl specify) (c)		East	North	
1.	Newtown Kolkata Development Authority	Gouranga Nagar, Action Area I	N	62	0	0	62	22°35'09 15"	88°27'53 64"	Detail survey to be done
2		Candor Techspace, Action Area II	N	10	0	0	10	22°34'33 87"	88°29'11 84"	Detail survey to be done

Shankarabady
13/03/2025

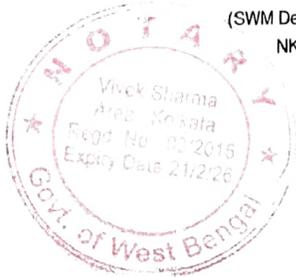
Executive Engineer
(SWM Department)
NKDA

Gand
13-03-2025

Superintending Engineer
NKDA

W 13/03/25

OSD & Chief Engineer
NKDA



03 JUL 2025

Template C

Name of Canal Bagiola Canal [Lower]

Regarding Solid Waste Management

Sl	Name of the ULB/Authority	Location of garbage Verneable Points canal wise (Lat/ long)		Timelines for removal of GVP, if any	Whether Bins have been placed to prevent discharge of Solid waste into the canal? (Y/N)	Whether fresh waste is regularly collected from the inhabitants/ shops etc. along the canals/ (Y/N)	present status and proposal for measures taken for real time monitoring	Remarks
		East	North					
1	Newtown Kolkata Development Authority	22°35'30.15"	88°28'31.63"	Once in a week	Yes	It is collected from the Household within Project area of NKDA	Cleaned and disposed to Dhapa Land fill ground and simultaneously the Tranport Vehicles are tracked under Integrated comand and Control system.	Twin Tower, Srija Road, Deshbandhunagar
2		22°35'13.99"	88°28'29.35"	once in a week	Yes			Street No-333 leading to HDFC Bank
3		22°35'28.21"	88°28'29.11"	once in a week	Yes			Near the Westin
4		22°35'15.97"	88°27'53.96"	once in a week	Yes			AA-IIB, Jatragachi
5		22°35'9.28"	88°28'0.37"	once in a week	Yes			BC Block, Street No.-103, AA-IB
6		22°35'9.85"	88°27'58.48"	once in a week	Yes			Purvayan apartment, BB-90, Street No - 160, AA-I

[Signature]
 13/03/2025
 Executive Engineer
 (SWM Department)

[Signature]
 13-03-2025
 Superintending Engineer
 NKDA

[Signature]
 13/03/25
 OSD & Chief Engineer
 NKDA

03 JUL 2025



NOT
 Vivek S
 Area Kolkata
 Regd No- 03/2016
 Expiry Date- 21/2/26
 Govt. of West Bengal

03 JUL 2025

REPORT ON JOINT INSPECTION REPORT DATED 07.02.2025

As decided in the meeting held on 20.01.2025 in connection with MA-12/2024/EZ in O.A.14 of 2017, a joint site visit was conducted on 07.02.2025 for inspection of drainage outfalls of NKDA at Bagjola and Keshtopur canal in presence of the officials of WBPCB, MED, SUDA, KMDA, I&WD, PHED (Newtown Kolkata Circle) and NKDA. The outfall locations and two number Sewerage Treatment Plants were inspected by the officials during the visit. The sample of outflow has been collected by WBPCB at the following locations for determination of its quality.

1. Sewerage Treatment Plant at IIID
2. Drainage Pumping Station at IIIC (Q-canal)
3. Sewerage Treatment plant at IIIB

During the visit no discharge was found at the outfall drainage pumping stations as there was no such surface runoff.

[Signature]
07.02.2025

[Signature]
SEI, NKDA
07.2.2025



03 JUL 2025

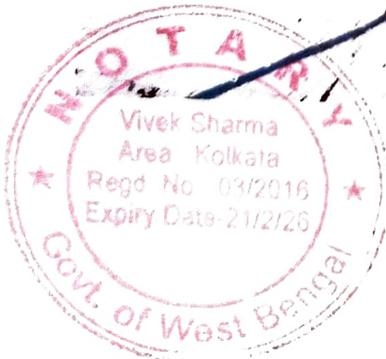
Site Visit Of Kestopur & Bagjola Canal 07/02/2025Attendance Sheet

Ser No	Name	Designation	Mob No	Signature
1.	L. K. Halder	Sr. Supt. M/S, KWB/CB	9330 893803	
2.	Tarit Paul	SE, NKDA	9883651629	
3.	Milon Murmu	AE, IWD	8013164276	
4.	Narayan ch Biswas	AE, PHE NTKD-I	9433552546	
5.	Amit Kr. Bhattacharjee	J.E. PHE NTKD-II	97758.43583	
6.	Sudip Pramanick	SE, KMDA	7430067459	
7.	Surbha Gayen	AE / SWM / KMDA	9051518241	
8.	Md. Azfar Ali	EE (WDBS) NKDA	9434364501	
9.	A Fouzder	EE (WBP CB)	9434044338	
10.	T.P. Bhowmik	AE (NKDA)	7003919797	
11.	Rabin Halder	AE / IWD. ccsg	6290842322	
12.	Avik Sathukhan	AE / KMDA / (Gepet)	7719353035	
13.	Muklesur Rehema	EE / MED	9153747948	
14.	Satya Ranjan Saha	JE (SUDA)	9836709836	
15.	Amlan De	AE / KMDA / SODA	7980915159	
16.				



03 JUL 2025

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03 JUL 2025